DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Wednesday, 24th June, 2009/Ashadha 03, 1931 (Saka) 2.00 P.M.

1.	Question Hour:	Starred	Questions	as	shown	in	separate	list	to	be	asked	and
	replies given.											

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280.

1. Shri O.P.Babber	6. Dr. Jagdish Mukhi
2. Shri Anil Kumar	7. Shri S.P.Ratawal
3. Shri Kulwant Rana	8. Shri Anil Jha
4. Shri Karan Singh Tanwar	9. Shri Bharat singh
5. Shri Rajesh Lilothia	10 Shri Jai Bhagwan Aggarwal

3. Papers to be laid on the Table:

Shri Mangat Ram Singhal, Minister of Election to lay the copy of following papers:

- (i) No.CEO/ELG/102 (23)/2008/37372 dated 4th November, 2008 regarding dissolution of Legislative Assembly of NCT of Delhi and No.CEO/ELG/102 (23)/2008/37373 dated 4th November, 2008 regarding issue of notification of announcement of schedule to elect members to Legislative Assembly in Hindi & English language.
- (ii) No.CEO/ELG/102 (29)/2008/42816 dated 14th November, 2008 regarding list of contesting candidates in form 7A in Hindi & English language.
- (iii) No.CEO/ELG/102 (15)/2008/Vol-II/43444 dated 17th November, 2008 containing Election Commission of India's order no. 3/4/ID/2008/SDR/(NCTD)/dated 17th November, 2008 regarding list of alternative documents for establishing identity of electors, in Hindi & English language.
- (iv) No.CEO/ELG/102 (23)/2008/43994 dated 18th November, 2008 containing Election Commission of India's notification no. 492/DL-LA/2008/dated 18th November, 2008 regarding issue of notification by Lt. Governor of NCT of Delhi for election to the 39-Rajender Nagar Assembly Constituency, in Hindi & English language.
- (v) No.CEO/ELG/102 (09)/2008/47421 dated 28th November, 2008 containing Election Commission of India's notification no. 434/DL-LA/2008/dated 25th November, 2008 regarding appointment of returning officer for 54-Okhla Assembly Constituency and No. CEO/ELG/102(29)/2008/47456 dated 28th November, 2008 regarding list of contesting candidates in form-7A of 39-Rajender Nagar Assembly Constituency, in Hindi & English language.
- (vi) No.CEO/ELG/102 (09)/2008/47793 dated 1st December, 2008 containing Election Commission of India's notification no. 434/DL-LA/2008/dated 29th November, 2008 regarding appointment of returning officer in Hindi & English language.
- (vii) No.CEO/ELG/102 (46)/2008/49405 dated 11th December, 2008 regarding declaration of the result of election in form 21-C in Hindi & English language.
- (viii) No.CEO/ELG/102 (46)/2008/50237 dated 15th December, 2008 regarding declaration of the result in form 21-C of 39-Rajender Nagar Assembly Constituency in Hindi & English language.
- (ix) No.CEO/ELG/102 (9)/2008/6521 dated 04th February, 2009 containing Election Commission of India's Notification no. 434DL-HP/2009 dated 16th January, 2009 regarding appointment of Returning Officer for 01-Chandni Chowk Parliamentary Constituency, in Hindi & English language.
- (x) No.CEO/ELG/102 (1)/2007/Vol-II/7415 dated 09th February, 2009 containing Election Commission of India's Direction no. 3/4/2008/JS-

- II dated 16th September, 2008 regarding specification of language(s) in which list of contesting candidates in form 7A is to be prepared, in Hindi & English language.
- (xi) No.CEO/ELG/102 (9)/2009/11426 dated 2nd March, 2009 containing Election Commission of India's Direction no. 3/4/2008/JS-II/SDR dated 6th February, 2009 regarding specification of language(s) in which list of contesting candidates in form 7A is to be prepared, in Hindi & English language.
- (xii) No.CEO/ELG/102 (7)/2009/ 17843 dated 24th March, 2009 containing Election Commission of India's Notification no. O.N.40 (E) dated 14th March, 2009 regarding allotment of election symbols, in Hindi & English language.
- (xiii) No.CEO/ELG/102 (2)/2009/ 20053 dated 1st April, 2009, containing Election Commission of India's Direction no. 576/3/EVM-2009/SDR(LA) dated 27th March, 2009 and No.CEO/ELG/102(2)/2009/20055 containing Election Commission of India's Direction no. 576/3/EVM-2009/dated 27th March, 2009 regarding giving and recording of votes by voting machines, in Hindi & English language.
- (xiv) No.CEO/ELG/101 (2)/2009/27314 dated 16th April, 2009 containing Election Commission of India's Notification no. 434/DL-HP/2008(1) dated 11th April, 2009 regarding appointment of Assistant Returning Officer of the Parliamentary Constituency, in Hindi & English language.
- (xv) No.CEO/ELG/102 (2)/2009/Vol-II/29228 dated 22nd April, 2009 containing Election Commission of India's order no. 3/4/ID/2008/SDR dated 6th April, 2009 regarding list of alternative documents for establishing identity of electors, in Hindi & English language.
- (xvi) No.CEO/ELG/102 (26)/2009/25581 containing Election Commission of India's Notification no. O.N.(E) dated 11th April, 2009 regarding announcement of schedule for the bye-election to 64-Rohtash Nagar Assembly Constituency, in Hindi & English language.
- (xvii) No.CEO/ELG/102 (28)/2009/29609 dated 22nd April, 2009 regarding list of contesting candidates in form 7A of 64-Rohtash Nagar Assembly Constituency, in Hindi & English language.
- (xviii) No.CEO/ELG/102 (37)/2009/35306 dated 18th May, 2009 regarding declaration of the result of election in form-21D of 64-Rohtash Nagar Assembly Constituency, in Hindi & English language.

4. **Annual Budget 2009-2010:**

Discussion on Annual Budget 2009-2010 presented by the Finance Minister on 22nd June, 2009.

Delhi 24th June, 2009 Siddharath Rao Secretary